BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB) No.387/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company		State Bank of India-Vs-Adhunik Alloys & Power Ltd		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	SIDMAR	THA SHAKAA	I Cosporte Debter	11/11/2017
۵.	Aenals Bou	on Tullist. Advocate	3 Advocate for ReFL ORDER	Jetor 10/1/12

Ld. Counsel for the corporate debtor is present.

Resolution Professional (RP) has not filed any progress report. RP is directed to file progress report by 30/11/2017.

List on 06/12/2017.

Ad

(Jinan K.R.)

Member (J)

Sd

(Vijai Pratap Singh) Member (J)